

Rape on Women

2288. SHRI A. NEELALOHITHA-DASAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of instances of rape on women reported during the period 15th January, 1980 to 15th October, 1980;

(b) the respective number of instances during this period in the years 1977, 1978 and 1979; and

(c) action taken by Government to prevent further instances of this kind?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) and (b). The requisite information is being collected and on receipt of the same a statement will be laid on the Table of the House.

(c) The Government of India have introduced in the Parliament on 12-8-1980 "The Criminal Law (Amendment) Bill 1980", which, if passed, will help successful prosecution of persons accused of rape and would also curb the occurrence of further such cases.

Direct Recruitment of NGOs and Ammunition Discipline

2289. SHRI V. KISHORE CHANDRA S. DEO: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Controller of Inspection (Ammunition) Kirkee (Pune-3) had issued a letter with regard to the direct recruitment of NGOs for Ammunition Discipline in the year 1979 and selected candidates for different posts;

(b) whether it is also a fact that Nagpur High Court had issued a stay order with regard to the above recruitment of posts; and

(c) if so, the details of the action taken by the authorities in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) and (b) Yes, Sir.

(c) The Government counsel has been instructed to move an application for vacation of the stay order.

Concessions to Electronics Industry

2290. SHRI G. S. REDDI: Will the PRIME MINISTER be pleased to state:

(a) whether the recent concessions to electronics industry have brought corresponding response in terms of larger capital investment in the electronic industry;

(b) if not, the reasons thereof;

(c) whether electronic industry has demanded more concessions from Government; and

(d) if so, Government's reactions thereto?

THE MINISTER OR STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH): (a) and (b) The concessions to the electronics industry have principally been of a fiscal nature and were announced in June, 1980 as part of the Union Budget for 1980-81. As such, it is too early to say whether they have been responded to in terms of larger capital investments.

(c) Yes, Sir.

(d) The matter is being studied.

Persons arrested in Communal Disturbances and Weapons seized

2291. SHRIMATI SUSEELA GOPALAN:

SHRI PIUS TIRKEY:

SHRI B. V. DESAI:

SHRI ATAL BIHARI

VAJPAYEE:

SHRI R. L. P. VERMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of people arrested during the communal disturbances in the country since August, 1980;

(b) the number of weapons seized and people arrested in connection with the riots; and

(c) whether there were any foreign made weapons; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c) The information for the period from August, 1980 to November, 1980, is being collected from the various State Governments and will be laid on the Table of the House.

Visit of a Delegation of the Federation of German Industrialists

2292. SHRI SHIV KUMAR SINGH:
SHRI AMAR ROYPRADHAN:

Will the Minister of INDUSTRY be pleased to state:

(a) whether a delegation of the Federation of German Industrialists recently visited India;

(b) if so, the name of the leader and other members of the delegation and outcome of discussions held with Indian counterparts;

(c) whether there was an agreement reached between the Indian representatives and visiting delegation for investment by Germans in India; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir. A delegation of the Federation of German Industrialists from Federal Republic of Germany visited India in November, 1980.

(b) to (d) A statement is attached furnishing the composition of the delegation. The discussions with the

delegation were of a general nature. It was mentioned that India was currently preparing the Sixth Five Year Plan (1980—85) wherein the tasks and priorities would be identified. India's policies in regard to private foreign investment as also transfer of technology was spelt out in the meeting. There was a general exchange of views on the possibilities of further cooperation between India and Federal Republic of Germany in industrial and related fields namely, drugs and pharmaceuticals, coal, power, metal goods industries, steel export oriented industries, joint ventures in third countries and technology transfer. The discussion led to a better understanding of each other's needs and capabilities.

Statement

List of members of the Federation of German Industrialists

1. Prof. Dr. Kurt Hansen, Leader of the delegation, Honorary Member of the Presidential Board, Chairman of the Supervisory Board.

2. Mr. Gunter Becker, Managing Partner, Vereinigte Beckersche Werkzeugfabriken Remscheid.

3. Dr. Reinhold Braun, Vice President, Siemens AG, Munchen.

4. Heins Von Have, Owner/General Manager, Heins von Have, Hamburg.

5. Dr. Arne Horn, Senior Manager, Dresdner Bank Mg. Frankfurt.

6. Gard Ludwig Lammer, Member of the Board of Directors, Maschinenfabrik Buckau R. Wolf AG.

7. Kurt Lenz, Deputy Secretary, Ministry of Economics, Bonn.

8. Ekhard Freiherr von Maltzahn, Director Sales Promotion.

9. Dr. Rudolf Pauli, Managing Director (Overseas Division) Villeroy and Boch Keramische Werke KG.